

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

TA (AT) (Competition) No. 46 of 2017
(Old Appeal No. 53 of 2015)

IN THE MATTER OF:

Chemist & Druggist Association, Goa **...Appellant**

Versus

Competition Commission of India & Ors. **...Respondents**

Present:

For Appellant : Mr. Nakul Mohta and Mr. Johnson Subba, Advocates
For Respondents : Ms. Rashmi Virmani and Ms. Manasi Kumar, Advocates
for R-3.
Mr. Harsha Peechara and Ms. Kriti Sinha, Advocates
for R-1.
Mr. M. M Sharma, Mr. Anand Sree and Mr. Charms
Mathew, Advocates for R-4.
Ms. Bulbuli Richong, Advocate for CCI

O R D E R

09.09.2019: Due to paucity of time this matter could not be taken up.
Post this appeal 'for hearing' on **18th October, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/sk